IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 424
CP/132/ND/2023

IN THE MATTER OF:
Emtex Engineering Private Limited … Applicant

Under Section 66

Order delivered on 16.04.2024

CORAM:
MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)
PRESENT:

For the Applicant	: Mr. Mahesh Agarwal & Mr. Rajeev Kumar, Advs.
For the RD	: Ms. Jyoti Khurana, Mr. Aakash Sharma, for RD

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **14.05.2024.**

-SD-
(Court Officer)